NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: C A/95, 96/2017

PETITION NUMBER

: TCP/110/2016

NAME OF THE PETITIONER(S)

: M.R.Sarangapani Reddy & Another

NAME OF THE RESPONDENT(S)

: Merit Inn Southern Star Pvt Ltd. & 9 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

C - Nithyawandhanb

Cocensol or Petitions

<u>ORDER</u>

Counsel for petitioner present and sought time for submitting arguments. No representation on behalf of respondents. Time extended at request. Put up on

09.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)